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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to the posting/transfer Order No.35/G-I/Gaz.IA/DHC/2023 and No.36/DJC/Gaz/G-7/VI.E.2(a)/2023 both dated 29th August, 2023 of High Court of Delhi, New Delhi and in partial modification to this office earlier Order No.657/13234-13314/Committee/Gaz./PDJ West/2023 dated 23.05.2023, the following Nodal Officers of West District, Tis Hazari Courts, Delhi are hereby appointed as under with immediate effect :-

S. No	Nature of Work Allocation	Name of the Officer / Nodal Agency	Designated as	Concerned Branch
1	To address all queries and issues instructions/circular on the implementation of Technical Devices (TDs) scheme In terms of Hon'ble High Court Circular No.07-17/RCS/DHC dated 03.04.2017.	Head of Office, Accounts (West)	Nodal Officer	Accounts Branch (West)
		A.O./D.D.O. (West)	Link Nodal Officer	
2	(i) Separate Website for West District in Delhi District Courts. (ii) Computer, West District	Sh. Sunil Kumar Sharma, ASJ-09	Nodal Officer	Computer Committee (West)
		Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Link Nodal Officer	
		Sh. Ankit Karan Singh, MM-08	2 nd Link Nodal Officer	
3	For creation of e-Mail ids of Judicial Officers (West) through e-mail automation software application launched by Hon'ble eCommittee Supreme Court of India.	Sh. Sunil Kumar Sharma, ASJ-09	Nodal Officer	Computer Committee (West)
		Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Link Nodal Officer	
		Sh. Ankit Karan Singh, MM-08	2 nd Link Nodal Officer	
4	Grievance Redressal Officer (under Section 23 of the Rights of Persons with Disabilities Act, 2016)	The Administrative Civil Judge (West) (in view of Ld. District & Sessions Judge (HQs), Delhi letter No.11370-11380/Admn.II/Misc./2020 dated 18.02.2020)	Grievance Redressal Officer	Care Taking Branch
5	To over see the implementation of directions of Anti-Smoking in Court Complex	The Administrative Civil Judge (West)	Nodal Officer	Care Taking Branch (West)
6	To collect/receive the files/sealed documents/trunks/bags/boxes /FDRs etc. pertaining to the cases which have been transferred from Hon'ble High Court to West District.	Sh. Hukum Chand, Sr. J.A. (Bail & Filing Section, West District)	Nodal Officer	Filing Branch
		Ms. Manmeet Kaur, Sr. J.A. / Branch Incharge, (General Branch, West District)	Link Nodal Officer	
7	New Uniform Resource Locator (URL) created to access online dashboard To check and verify the uploaded data on the portals of DOJ	Ms. Hemani Malhotra, DJ (Commercial Court)-02	Nodal Officer	Judicial Branch
		Sh. Ankit Karan Singh, MM-08	Link Nodal Officer	

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar 15/9/23
(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *af*

No. 33004-33093 /Committee/Gaz./PDJ West/2023 Dated, Delhi the 15/9/23

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
4. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Reader to the undersigned.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.

Vinod Kumar 15/9/23
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *H*